

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1029
(To be answered on the 8th February 2024)**

PROMOTION OF SUSTAINABLE AVIATION PRACTICES

1029. DR. KALANIDHI VEERASWAMY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has taken any steps to promote sustainable aviation practices;
- (b) if so, the details thereof and if not, the reasons therefor,
- (c) whether the Government has implemented or proposed any initiatives to reduce greenhouse gas emissions from the aviation sector, particularly focusing on aircraft technology, operational efficiency, and alternative fuels; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (d): Directorate General of Civil Aviation (DGCA) monitors CO2 emissions of scheduled operations both domestic and international as per Civil Aviation Requirements (CAR) issued by DGCA.

Ministry of Civil Aviation (MoCA) has taken initiatives for working towards Carbon neutrality and achieving net zero carbon emission at airports in the country by way of standardising Carbon Accounting and Reporting framework of Indian Airports. For this purpose, airport operators with scheduled operations have been advised to map the carbon emission at their respective airports and to work towards carbon neutrality & net zero emission in a phased manner.

MoCA has also advised developers of the upcoming Greenfield Airports and the respective State Governments to work towards achieving Carbon Neutrality & Net Zero which interalia includes use of green energy. With the above efforts of Government of India, Airports like Delhi, Mumbai, Hyderabad and Bengaluru have achieved Level 4+ and higher of Airports International Council (ACI) Accreditation and have become Carbon neutral. 70 Indian Airports are operating on 100% Green Energy.

To realise the goals of decarbonisation of Aviation Sector, Ministry of Petroleum and Natural Gas (MoP&NG) had constituted a Bio-Aviation Turbine Fuel (ATF) Programme Committee to take forward the Bio-ATF programme in the country to promote use of clean fuels. The terms of reference of the Committee included, inter-alia, raw materials production/demand, technology, BIS Standards, effects on engine performance etc. Based on the comments received from the stakeholders, the capacities of Sustainable Aviation Fuel (SAF) plants coming up in the country and projected ATF sales, the following initial indicative blending percentages of SAF in ATF have been approved by the National Biofuels Coordination Committee initially for International flights: 1% SAF indicative blending target by 2027, 2% SAF blending target by 2028 and 5% SAF blending target by 2030.
